

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220- IA/755(AHM)2024
in
CP(IB)/334(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rekha Pankaj Maheshwari Prop. Shree Laxmira Alloys
V/s
Dharma Extrusions Private Limited

.....Applicant

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma Adv.
Resolution Professional : Dr. R C Lodha
For RP : Mr. Harshal Patel, Adv.

ORDER

IA/755(AHM)2024

Heard Ld. Counsel for the applicant and respondent.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)